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**Declaration of Assets and Liabilities**

Year-2021-22

I, **Madhup Kumar**, son of Late Hrishikesh Swarnkar, aged 57 years belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as **Senior Reporter** give herein below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself my spouse and dependants\*:

③ A. **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	Self	Spouse Name : Archana Gupta (Wife)	Dependant-1 Name : Mayank Raj (Son)	Dependant-2 Name:	Dependant-3 Name :
(i)	Cash	25000/- (Approx)	30,000/- (Approx)	2000/- (Approx)		
(ii)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	5,20,000/- (Saving Account)	1,25,000/- (Saving Account) 2,70,000/- (Term Deposit)	25,000/- (Saving Account)		
(iii)	Bonds, Debentures and Shares in companies	67,500/- (Sahara India Shop LIC Jeewan Plus 40,000/-	-NIL-	-NIL-		
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 10000/- Yearly & 1382/- Yearly PLI Premium : 19119/- Yearly	-NIL-	-NIL-		
(v)	Motor Vehicles (details of make etc.)	M.Cycle- Honda Shine BR-01BN-8239 Car-i10 Sportz BR-01CP-1489	-NIL-	-NIL-		
(vi)	Jewellery (give details weight and value)	Gold- 6 gm Value-25,000/- (Aprox)	Gold- 150 gm Silver- 800 gm Value-7,00,000/- (Aprox)	Gold- 8 gm Value-35,000/- (Aprox)		

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(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-		
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Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

### **B. Details of Immovable assets**

[ Note : Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Description	Self	Spouse Name : Archana Gupta (Wife)	Dependant-1 Name : Mayank Raj (Son)	Dependant-2 Name :	Dependant-3 Name :
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-		
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement ) -Current market value	-NIL-	परगना- फुलवारी शरीफ जिला - पटना राज्य - बिहार खाता सं० - 54 खेसस सं० - 836 रकबा - 4.68 डिसमील वैल्यू - 25 लाख (लगभग)	-NIL-		
(iii)	Buildings (Commercial and residential ) - location(s) - Survey / door number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-		

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(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-		
(v)	Other (such as interest in property )	-NIL-	-NIL-	-NIL-		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues  
[ Note : Please give separate details for each item )

Sr. No	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	-NIL-	
	(ii)Loans from financial institutions	-NIL-	
	(iii) Government Dues :	-NIL-	
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water.	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	

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	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters )	-NIL-	
	(f) Other dues, in any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A.Y.- 2021-22 Total Income Tax Paid - 3,17,301/- PAN No.- AGYPK0820A	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	
	(iii) Sales Tax [Only in case of property business	-NIL-	
	(iv) Property Tax	-NIL-	

### C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-366

Gender :- (M/F)

M

Date of Birth :- (DD/MM/YYYY)

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Class/Group :- (A/B/C)

A

Cadre :-

Bihar Vidhan Sabha Secretariat Service

(Full name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.

Home District :-

Patna

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... *Madhup Kumar* .....

Name of Employee - Madhup Kumar

Designation - Senior Reporter

Department -Bihar Vidhan Sabha Secretariat

Place : Patna

Date: 11-02-2022